

the State level Apex Housing Finance Societies either for undertaking or financing the land development and housing schemes including purchase of ready built houses/flats of registered Primary Cooperative House Building Societies through out the country. In the Union Territory of Delhi as on 31.7.1984 HUDCO has sanctioned 9 schemes worth Rs. 8.27 crores with HUDCO loan sanction of the order of Rs. 4.70 crores.

(iii) Central Government gives house building advance to Central Government employees who acquire flats through membership of cooperative group housing societies.

(iv) L.I.C. provides loan funds to the Delhi Cooperative Housing Finance Society Ltd. for release in turn to Group Housing Societies. LTC have already released Rs. 11.00 crores to DCHFS and has sanctioned another Rs. 1.60 crores recently.

The L.I.C. loan carries the rate of interest of 12% per annum payable half-yearly.

Report of APC

3138. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Agricultural Prices Commission had submitted to the Government reports on cost exercises in respect of various food crops and made recommendations for price fixation recently ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The Agricultural Prices Commission, after considering the estimates of cost of production and other relevant factors, has submitted its Report on the Price Policy for Kharif Crops for the 1984-85 Marketing Season which contained its recommendations, *inter-alia*, on Paddy, Coarse Grains (Jowar, Bajra, Maize and Ragi) and Kharif Pulses (Tur, Moong and Urad). The Government have already fixed the procure-

ment price for varieties of paddy in the 'Common' group at Rs. 137 per quintal for the 1984-85 marketing season as recommended by the Agricultural Prices Commission. As regards other foodgrains, the prices recommended by the Commission are under the consideration of the Government.

Survey for Location of Fishing Harbours

3139. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the various sites surveyed for the location of fishing harbours in the eastern and western coasts during the Sixth Plan ;

(b) the sites surveyed in Orissa coast for the location of fishing harbours in the above Plan period ;

(c) the names of places where fishing harbours have been constructed during the above Plan period ;

(d) the estimated cost of each fishing harbour ; and

(e) the progress made in setting up the fishing harbour in Orissa coast ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a)

East Coast

- | | | |
|-----------------------|---|------------------|
| 1. Veerapandiapattnam | } | (Tamil Nadu) |
| 2. Tondi | | |
| 3. Tranquebar | | |
| 4. Machilipatnam | | (Andhra Pradesh) |
| 5. Paradip | } | (Orissa) |
| 6. Gopalpur | | |
| 7. Fraserganj | | (West Bengal) |

West Coast

- | | | |
|------------|---|---------------|
| 8. Mora | } | (Maharashtra) |
| 9. Revas | | |
| 10. Deogad | | |

(b) Paradip and Gopalpur.

(c) and (d).

Fishing Harbour	Approved cost estimate (Rs. lakhs)
Visakhapatnam (II stage)	580
Roychowk (West Bengal)	350
Madras	1065
Malpe (Karnataka)	426
Honovar (..)	46
Mallapatnam (Tamil Nadu)	11
Kodiakkarai (..)	14

(e) Construction of Integrated Fishing Harbour at Astrang at a total estimated cost of Rs. 642 lakhs has been taken up from January, 1984.

Model study at a cost of about Rs. 5 lakhs for the construction of fishing harbour at Paradip is in progress at Central Water and Power Research Station, Pune.

Model studies for the construction of a fishing harbour/fish landing centre at Rushakulya River Mouth were conducted at Krishnarajendra Engineering Research Station, Krishnarajagar, Mysore.

Implementation of IRDP

3140. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the basic objectives of the Integrated Rural Development Programme ;

(b) whether mid-term review has been made by Government to assess as to how for the basic objectives of Integrated Rural Development Programme have been fulfilled

in different States ;

(e) the total amount earmarked to implement Integrated Rural Development Programme all over the country in the Sixth Plan and State-wise allocation made therefor ; and

(d) the details of the achievement made in implementing Integrated Rural Development Programme in Orissa during the Sixth Plan period so far ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) The basic objective of the Integrated Rural Development Programme is to raise families having annual income upto Rs. 3500, above the poverty line through income generating schemes in the primary, secondary and tertiary sectors. 600 families are to be assisted every year in every block.

(b) No detailed mid-term review of the Integrated Rural Development Programme (IRDP) has been undertaken though the Planning Commission has made a mid-term appraisal of the Sixth-Five-Year Plan as a whole. The Programme Evaluation Organisation of the Planning Commission is currently in the process of conducting a country-wide evaluation study of the IRDP. The results of this study are still awaited.

(c) A statement-I is attached.

(d) A statement-II is attached (See Cola. 167-168).

Statement-I

Statement showing the total amount earmarked to implement the Integrated Rural Development Programme all over the country in Sixth Plan—State-wise notional allocation

(Rs. in lakhs)

Sl. No.	State/U.T.	Sixth Plan allocation*
1	2	3
1.	Andhra Pradesh	11436.00